

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2017**

**Dated: 2<sup>nd</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**D.B. Power Limited ..... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission ..... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Ashishek Bansal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **15-1-2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*